भूमि सुधार कानूनों का लागू किय जाना

*393. श्री जगदम्बी प्रसाद यादव:
क्या ग्रामीण विकास मंत्री यह बताने की
कृपा करेंगे कि मूमि सुधार कानूनों को
लागू करने में श्राने वाली किठनाइयों
को दूर करने श्रौर इन कानूनों को तेजी
से लागू करने हेतु राज्य सरकारों को
राजी करने के लिये सरकार क्या कदम
उठा रही है ?

प्रामीण विकास मंत्रालय में राज्य मंत्री (श्री हरी नाथ मिश्र): राज्य सरकारों से भूमि न्यायाधिकरणों तथा भदालतों में लम्बित पड़े ग्रधिकतम सीमा से फालतू भूमि सम्बन्धी मामलों का भीन्न निपटान सुनिष्चित करने के लिए सभी आवश्यक कदम उठाने हेतु आग्रह किया गया है। ऐसे राज्यों जिनमें छूट प्राप्त विभिष्ट श्रीणयों को छोड़कर सभी काश्त-कारों को स्वामित्व के श्रधिकार दिलाने के लिए कोई विधायी प्रावधान नहीं है, को उपयुक्त विधायी उपाय तत्काल आरम्भ करने की सलाह दी गई है।

High level body for promotion of sports in the country

*394. SHRI BHAGAT RAM MANHAR: SHRIMATI MANORAMA PANDEY:

Will the Minister of SPORTS be pleased *to* state:

- (a) the salient features of the body proposed to be constituted for promotion of sports in the country and the sources for raising funds for the formation of that body; and
- (b) in what way the body will help In promoting sports in the country?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): (a) and (b) The proposal to set up an autonomous agency by the Department of Sports is under the consideration of the Government in all its aspects.

Cargo ships for carrying essential goods to Port Blair

- •395. SHRIMATI USHA MALHOTRA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:
- (a) whether it is a fact that the number of cargo ships for carrying essential goods to Port Blair and other islands in the Andaman and Nicobar Islands are inadequate; and
- (to) if so, what measures Government propose to take to remedy the situation?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI K. VIJAYA BHASKARA REDDY): (a) and (b) The number of cargo ships presently deployed for carrying essential goods to Port Blair and other Islands in the Andaman and Nicobar Islands are considered adequate for meeting the requirements of these Islands.

Token system of milk distribution Delhi

- *396. SHRI AMARPROSAD CHAK-RABORTY: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether it is a fact that the Delhi Milk Scheme have recently decided to reintroduce token-system for distribution of milk in certain localities in Delhi; •
- (b) if so, what are the details thereof and the reasons therefor; and
- (c) what are the names of the localities in Delhi/New Delhi in which the D.M.S. propose to re-introduce the token-system during the current year?